

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4231

ANSWERED ON:06.09.2012

FINANCIAL IRREGULARITIES IN NIPER

Rajukhedi Shri Gajendra Singh;Singh Alias Pappu Singh Shri Uday

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government/Board of Governors of National Institute of Pharmaceutical Education & Research (NIPER) have written complaints regarding financial irregularities including the non-approval of Budget estimates for 2012-13, especially for NIPER, SAS Nagar, Punjab;
- (b) if so, whether the same have been investigated as per General Finance Rules by the Chief Vigilance Officer of the department who also happens to be member of BoG, NIPER;
- (c) if so, the details thereof and if not the reasons therefor;
- (d) the suggestions received by NIPER regarding action revival plan and to improve the systems and procedures; and
- (e) the steps taken by NIPER in this matter?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c) No, Madam

(d) & (e) National Institute of Pharmaceutical Education & Research (NIPER), Mohali has reported that the audit of the Institute has been conducted by Principal Auditor General Punjab upto the year 2011-12. Various observations raised during the test audit by Principal Accountant General (Audit), Punjab, form preliminary local paras, to which NIPER has submitted their replies. It has been observed in the Audit report that NIPER, Mohali lacked proper Internal Control Audit System. An Internal Audit Cell in the Institute has been set up in May, 2011 and Internal Audit Manual has been introduced. The Audit of NIPER, Mohali is an ongoing process.